as a mark of respect to the memory of Shri Tajamul Husain and Shri V K. Krishna Menon.

[*Hon. Members then stood in silence for one minute*].

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

RE. REQUEST FOR IMMEDIATE DISCUSSION ON THE SITUATION OF BIHAR

SHRI NIREN GHOSH (West Bengal): I have a submission to make...

श्री राजनारायण श्रीमन् आज मेरा निवेदन यह है कि सबसे पहले बिहार की परिस्थिति पर विचार हो। श्री जयप्रकाश नारायण जी पर जिस तरह से लाठी वर्षा हुई...

MR. CHAIRMAN: Please resume your seat, Rajnarainji.

श्री रबी राय: असाधारण स्थिति है, इस पर बहस हो जाए।

श्री राजनारायण: ....जिस तरह से पिटाई की गई और जिस तरह से वहां 45 डिवीजन बार्डर सेक्योरिटी फोर्स और सी० आर० पी० भेज करके ...

MR. CHAIRMAN: Please resume your seat That is all right.

श्री राजनारायण: ... एक पुलिस स्टेट बना दी गई है बिहार की. उसको देखते हुए हमारी मानसिक स्थिति आज ऐसी नही है कि हम यहां बैठ कर सरकारी कार्य को चलने दें। इस तरह से.....

(*Interruptions*)

MR. CHAIRMAN: Please resume your seat. I will explain.

श्री रामकृपाल सिंह: श्रीमन्, यह मामला बड़ा सीरियस है।

(*Interruptions*)

श्री रबी राय: आप बैठ जाइए। उनको सुनिए तो।

श्री राजनारायण: ...सरकार डिक्लेयर करे, घोषित करे—एक पालियामेंटरी जांच आयोग बठेगा। जो बिहार में सारे प्रासीक्यूशंस हुए हैं उनकी जांच हो और बिहार से बार्डर सेक्योरिटी फोर्स और सी० आर० पी० वापस बुलाएं...

MR. CHAIRMAN: Wait a minute Please hear me. Mr. Advani.

श्री राजनारायण: और दूसरे सैकड़ो लोगों पर जिस तरह से लाठी चलाई गई उससे इस सदन की महिमा गिरी है, राष्ट्रीय सम्मान कलंकित हुआ है इस तरह से एक राष्ट्रीय नेता के ऊपर जो इतना जबरदस्त प्रहार किया गया है।

MR. CHAIRMAN: Please resume your seat.

श्री राजनारायण: श्रीमन्, मैं आप से निवेदन करना चाहता हू कि आप आडवाणी को अपनी बात कहने दीजिये और उधर के लोगो को बिठलाइये।

MR. CHAIRMAN: I will explain Are you going to hear me or not? If you can resume your seat for one minute, I will explain the whole situation. Why are you unnecessarily taking up the time? I have received a formal notice from Shri Advani. If he wants to say anything, let him say.

SHRI NIREN GHOSH (West Bengal): Sir, I have also to say something.

MR. CHAIRMAN: That is all right.

श्री राजनारायण: श्रीमन्, मै आप से निवेदन करूंगा कि आप कृपया बैठ जाइये और श्री आडवाणी जी को अपनी बात कहने दीजिये।

SHRI GULABRAO PATIL: Sir, on a point of order. The Question Hour . .

SHRI RABI RAY: No Question Hour.

(*Interruptions*)

MR. CHAIRMAN : One minute. Silence please. Let Shri Advani say and then I will allow you. If others also want to say, we will see. Why are you creating this confusion ?

SHRI V. B. RAJU: Sir, I am on a point of order . . .

MR. CHAIRMAN : All right.

श्री राजनारायण: श्रीमन्, हमने दो दिन पहिले ही लिखकर इस बारे मे दे दिया था । पहले भी लिख कर दिया और आज भी लिख कर दिया है ।

SHRI V. B. RAJU: No, no. We will not allow. (*Interruptions*) Sir, this is Question Hour. It should not be taken up before the Question Hour. Only after the Question Hour is over, it should be done

SHRI RAJNARAIN : No. This is J. P. Hour, Jayaprakash Narain Hour.

आज तो श्री जय प्रकाश नारायण/आवर है, राष्ट्रीय आवर है और आज का क्वेश्चन अवर श्री जय प्रकाश नारायण आवर के रूप में मनाया जायेगा ।

MR. CHAIRMAN : I have heard you. Please resume your seat.

SHRI V. B. RAJU : Sir, only after the Question Hour is over . . .

MR. CHAIRMAN : I know it. Will you please hear me ?

SHRI V. B. RAJU : He cannot speak now.

SHRI RABI RAY : He has been permitted by the Chairman.

MR. CHAIRMAN : I will give a ruling.

SHRIMATI PURABI MUKHOPADHYAY : Please give your ruling after hearing us.

MR. CHAIRMAN : The question of a discussion will not arise before we take up the Question Hour. The only point is, he will make a mention and then I will tell you what we should do.

SHRI NIREN GHOSH : Sir, I have also to say.

श्री लाल आडवाणी : सभापति जी, उधर के लोग नाराज हो रहे है .

(*Interruptions*)

MR. CHAIRMAN : I will allow you.

SHRIMATI PURABI MUKHOPADHYAY: With due respect to the Chair, may I submit. . . (*Interruptions*) I am also a Member of this Parliament.. Up till now, nothing has happened to break the rules of procedure of this House. Sir, may I submit that the business rules of this House be observed ? Everything has to go according to procedure.

SHRI RABI RAY : On a point of order.

MR. CHAIMAN : I have made it pretty clear that we are not going to take up the point of discussion before the Question Hour is taken up. Only thing is, let him mention; I will tell you what we should do.

SHRIMATI PURABI MUKHOPADHYAYA: It is never done.

श्री लाल आडवाणी : सभापति जी, श्रीमती पूरबी मुखोपाध्याय अगर कांग्रेस की जनरल सेक्रेटरी है, तो वे भी चले और वाक आउट करें ।

(*Interruptions*)

श्री लाल आडवाणी: सभापति जी, शायद माननीय सदस्य को या उधर के लोगों को पता नहीं होगा कि मैं बिना नियम की जानकारी किए हुए कोई मामला नही उठाता हूं ।(*Interruptions*)आज अगर सभा पति जी ने मुझे बोलने की अनुमति दी है तो वह नियम का उल्लंघन करके नही दी है जो आप पोइन्ट आफ आर्डर उठा रहे हैं। मैंने फार्मल

[श्री लाल आडवाणी]

नोटिस दिया है कि आज के इस अवसर पर जब संसद इस बहुत भयकर घटना के बाद मिल रही है तो प्रश्नोत्तर-काल नही होना चाहिए।

श्री रबी राय : बहुत असाधारण स्थिति है।

श्री लाल आडवाणी : मैंने औपचारिक नोटिस दिया कि आज 11 नवम्बर को प्रश्नोत्तर-काल सस्पेंड किया जाये।

SHRIMATI PURABI MUKHOPADHYAY: Let the Chairman take the opinion of the House.

श्री लाल आडवाणी : क्यों सस्पेंड किया जाये ? इसलिए सस्पेड किया जाये क्योंकि एक असाधारण परिस्थिति देश में खड़ी हो गई है।

श्री रणवीर सिंह : कोई असाधारण नही है।

श्री लाल आडवाणी : ऐसी असाधारण स्थिति है जो 1919 के बाद पहली बार खड़ी हुई है। मुझे याद आता है कि जब लाहौर में साइमन कमीशन गया था और साइमन कमीशन का देश ने बहिष्कार किया था, काले झंडों से स्वागत किया था तब के जो अंग्रेज शासक थे वे वही भाषा बोलते थे जो आप बोल रहे हैं कि जनता उनके साथ नही है, मुट्ठी भर लोग हैं। उस साइमन कमीशन का सारे देश ने बहिष्कार किया और जब काले झंडे लेकर जनता उनका स्वागत करने गई तो वहां उनके ऊपर लाठी-चार्ज हुआ। उस लाठी चार्ज में...

SHRI Z. A. AHMAD: Sir, this is a regular speech.

MR. CHAIRMAN: I have allowed him. Please finish now.

श्री लाल आडवाणी : आज तक राज्यसभा के इतिहास में इस प्रकार का मोशन नही हुआ है, मैंने भी नही दिया है, मैंने भी पहली बार दिया है क्योंकि मैं समझता हूं कि आज जैसी स्थिति पहले कभी पैदा नहीं हुई। साधारणत:....

SHRI KALYAN ROY: Sir, will you allow him for one hour.

SHRI BHUPESH GUPTA: I know he has taken your permission but can he...

MR. CHAIRMAN: Now please wind up.

SHRI LAL K. ADVANI: I have risen with your permission and my point is that this is an extraordinary situation ..

श्री रबी राय : हमें भी [illegible] लिया जाये।

श्री लाल आडवाणी : सभापति जी, 1919 में लाला लाजपतराय पर लाठी चार्ज हुआ और उस लाठीचार्ज के कारण लाला लाजपत राय की शहादत हुई। आज 4 नवम्बर को *(Interruptions)* ...हम आपकी बात समझ सकते हैं, आप बोलिए मैं चाहूंगा कि इस मामले को पार्टीबाजी का सवाल न बनाया जाये।

मैं चाहूंगा कि उधर से भी लोग बोलें।

(Interruptions)

SHRI NIREN GHOSH: Sir, we have to discuss the role of black money and corruption in public life in this House immediately.

MR. CHAIRMAN: Please wait. I will finish with him in one minute.

श्री राजनारायण : श्रीमन्, पोइन्ट आफ आर्डर। मेरा एक निवेदन है कि कृपा करके श्री लाल आडवाणी जी को बोलने दीजिए। आडवाणी जी बहुत महत्वपूर्ण विषय पर बोल रहे हैं। नियमों को निलम्बित करने का प्रस्ताव बिना नोटिस आ सकता है, लेकिन आडवाणी जी ने तो नोटिस दिया है और आपने इजाजत दी है। तो आडवाणी जी को पूरा हक है कि वे सदन को क्यों स्थगित कराना चाहते हैं उसको खोलें। जब तक आडवाणी जी उसको खोलें नही आप सत्ताधारी दल के लोगो को रोकें। आडवाणी जी को पूरी तरह अपनी बात कहने का मौका दिया जाये। यह बहुत महत्वपूर्ण सवाल है।

श्री लाल आडवाणी : नियमों के अनुसार मेरी बात मानने का अधिकार सदन को है। सदन कह

सकता है कि यह प्रस्ताव माना जाये या न माना जाये।

MR. CHAIRMAN : Now, I have heard you.

SHRI LAL K. ADVANI : I have not completed. मेरा कहना यह है कि बिहार में कांस्टीट्यूशनल मशीनरी का ब्रेक-डाउन हो गया है, संवैधानिक मशीनरी टूट गई है, प्रशासन बिलकुल ठप्प है। (*Interruptions*) आप इन लोगों को बैठाइए।

MR. CHAIRMAN : I will decide. Please sit down. (*Interruptions*).

श्री लाल आडवाणी : मैंने दो-चार शब्द कहे हैं। मेरा प्रश्न यह है कि 4 नवम्बर को घटनाएं हुई हैं दिल्ली में और पटना में उन्होंने प्रमाणित किया है कि सरकार पुलिस के बलबूते पर, संगीनों के बलबूते पर राज करना चाहती है। मेरा कथन यह है कि ......

(*Interruptions*)

SHRI NIREN GHOSH : Bihar Government does not exist. It is fiction.

(*Interruptions*)

DR. R. K. CHAKRABARTI : We will not allow him to continue like this.

(*Interruptions*)

SHRI NIREN GHOSH : You have no mandate from the people. You do not represent the majority in the country.

(*Interruptions*)

MR. CHAIRMAN : Will you please resume your seat ?

SHRI LAL K. ADVANI : I have not completed.

MR. CHAIRMAN : Will you please resume your seat ? Now I have heard you sufficiently. The Question Hour is to proceed...(*Interruptions*). Please hear me.

(*Interruptions*)

SHRI BHUPESH GUPTA : On a point of submission to you. What did you permit him to-day ?

(*Interruptions*)

SHRI LAL K. ADVANI : I wish to point out why I have given notice for suspension of rules.

(*Interruptions*)

SHRI BHUPESH GUPTA : If the Bihar situation is referred to, rather than the procedural part of it, I should have my say.

(*Interruptions*)

MR. CHAIRMAN : Please resume your seat. I will make the point very clear whether the Chair is going to give permission today to discuss this question or not. I have thought about it. I am not going to allow this question to be discussed today. The Question Hour will proceed, and in consultation with the leader of all the parties, let the date be decided. We will consider and decide.

SHRI RAJNARAIN : No, no, today, today.

(*Interruptions*)

श्री लाल आडवाणी : मुझे बताने का अवसर तो दीजिए।

MR. CHAIRMAN : Please sit down.

श्री राजनारायण : आज राज्य सभा जय प्रकाश दिवस मनाएगी।

MR. CHAIRMAN : Please sit down. Please resume your seat.

श्री राज नारायण : क्या हम आप से अर्ज कर सकते हैं कि आप अपना टैम्पर लूज न करें।

MR. CHAIRMAN : The ruling has been given by the Chair. It must be respected. If you do not want to respect it, then you will have to face the consequences.

श्री राजनारायण: What Consequency? किसी चेयर को गुस्सा नहीं करना चाहिए। मैं पोइंट ग्राफ ग्रार्डर रेज कर रहा हूं। मेरा पोइंट ग्राफ ग्रार्डर यह है कि जब प्रश्नो का समय स्थगन करने का प्रस्ताव माननीय ग्राडवाणी जी ने पेश किया तो ग्राडवाणी जी को पूरा हक है कि उन परिस्थितियों को यहा पर विश्लेषण करें ग्रौर कहें कि किन परिस्थितियों में उन्होने प्रश्नों को स्थगित करने की बात कही है।

मेरा कहना है कि हमे मौका दिया जाए हम भी ग्राडवाणी जी के प्रस्ताव का समर्थन करते हैं ग्रौर भूपेश गुप्ता जी ग्रगर विरोध करना चाहते हैं तो वह विरोध कर सकते हैं ग्रौर दूसरे लोग भी ग्रगर विरोध करना चाहे तो कर सकते हैं मगर यहां पर कोई नियम या कायदे-कानून से कार्यवाई होनी चाहिए, गुस्से मे काम नहीं होना चाहिए।

मैं ग्रापसे निवेदन करूं कि गफूर मंत्रिमंडल की स्थिति यहा पर पैदा न कीजिए। ग्राप ग्रादरणीय चेयरमैन हैं ग्रापके प्रति हम लोग ग्रादर करते है। हम लोग कैद किये जाएंगे, हमारी वाणी पर ग्रंकुश लगाया जाएगा तो मामला नही चल सकता। ग्राप हमको धमकी क्यो देते है, ग्राप गुस्सा क्यों करते हैं। हम इस देश के नागरिक हैं। हम जयप्रकाश जी पर डंडा नहीं चलने देंगे। जय प्रकाश नारायण जी उतने ही बड़े देश भक्त हैं जितने बड़े जवाहर लाल जी। ग्रगर जय प्रकाश जी पर डंडा चलेगा तो देश उस को सहन नही करेगा। सरला भादौरिया जी राज्य सभा की माननीय सदस्या थी उनको पुलिस लॉक-ग्रप में यहां पर लाया गया। यहाँ उनको मारा गया। यह कोई डैमोक्रेसी है।

SHRI SULTAN SINGH : On a point of order...

(Interruptions)

SHRI BHUPESH GUPTA: My name is being mentioned. As far as Bihar is concerned, we have our version and they have their version. .

SHRI LAL K. ADVANI: I have no objection to a discussion.

SHRI BHUPESH GUPTA: Let us have a discussion. But why should the Question Hour be suspended...

(Interruptions)

SHRI LAL K. ADVANI: Dr. Z. A. Ahmad has sought permission to move a motion. I have no objection. I would say that this is a matter on which all Parties would like to be heard. It is not a question of one Party.

SHRI BHUPESH GUPTA: About Shri Jayaprakash Narayan Shri Advani may feel strongly. We also feel strongly...

(Interruptions)

SHRI NIREN GHOSH. Since they are being allowed, I will also have my say.

SHRI BHUPESH GUPTA: All these Question will lapse, if the Question Hour is suspended.

MR. CHAIRMAN: We will take up Questions. Would Shri Om Mehta like to say anything?

श्री रबी राय: ग्राप हमारी बात को सुन लीजिए। हमारे को बोलने का मौका दीजिए। ग्राज बहस हो जानी चाहिए बिहार पर।

श्री राजनारायण: मै ग्रापसे निवेदन कर रहा हूं कि प्रधान मंत्री श्रीमती इन्दिरा गाधी ने एक गलत बयानी की कि जय प्रकाश जी पर लाठी चार्ज नहीं हुग्रा। यह स्टेटसमैन है मैं ग्रापको देना चाहता हू। ग्राप देखिए कि किस तरह से पुलिस लाठी चला रही है। प्रधान मंत्री झूठ बोल रही हैं।

श्री रबी राय: पोइंट ग्राफ ग्रार्डर यह है कि ग्रडवाणी साहब निवेदन कर रहे थे कि उन्होंने व्यान पूरा नही किया। ग्राप उनको मौका दीजिए।..

It is incomplete. His version is incomplete.

(Interruptions)

SHRI LAL K. ADVANI: Sir, the point is...

MR. CHAIRMAN: Mr. Rabi Ray, you are not allowing Mr. Advani also to say anything. You are interrupting everybody. What can I do? Please keep quiet.

SHRI RABI RAY: I am not disturbing. But the Congressmen are disturbing.

SHRI LAL K. ADVANI: Sir, he is not disturbing me.

SHRI RAJNARAIN: We are not disturbing, Sir. We are hearing you. We are listening to you...

(Interruptions)

DR. MATHEW KURIAN: Sir, let us discuss this issue. There is no point in having the Question Hour today because the whole Government has been under question now. The whole Government is being questioned today...

(Interruptions)

SHRI OM MEHTA: Sir, with due deference to the people...

(Interruptions)

DR. K. MATHEW KURIAN: Sir, why should we have the Question Hour today?

The whole Government is being questioned today.

SHRI OM MEHTA: Sir, on the last day of the last session...

SHRI RAJNARAIN: Sir, on a point of order.

आपने पहले आडवाणी जी को बोलने के लिए कहा है। इसलिए आप पहले श्री आडवाणी को सुनिये। अगर ये पाइन्ट आफ आर्डर पर बोलना चाहते हैं..

(Interruptions)

MR CHAIRMAN: Wait, wait...

(Interruptions)

MR. ADVANI: Please finish.

श्री लाल आडवाणी: सभापति जी, ...

(Interruptions)

SHRI RABI RAY: Sir, they are interrupting him.

SHRI LAL K. ADVANI: I could have completed my point but for these interruptions...

(Interruptions)

SHRIMATI SUMITRA G. KULKARNI: Sir, on a point of order.

SHRI BHUPESH GUPTA: Sir, will you protect him from Mr. Rajnarain?

SHRI RAJNARAIN: Sir, my request to you is this: Please protect this country from Mr. Bhupesh Gupta...

(Interruptions)

आज हमारे देश में एक नारा चल रहा है—डांगे, इंदिरा और मस्तान, लूट रहे हैं हिन्दुस्तान।....

(Interruptions)

THE LEADER OF THE HOUSE AND THE MINISTER WITHOUT PORTFOLIO (SHRI UMASHANKAR DIKSHIT): Sir, a question has been raised now and the hon: Member wants the Rules to be suspended... *(Interruptions)*... and that the Question Hour should be utilised for the other subject the importance of which he has mentioned...

SHRI LAL K. ADVANI: Not yet; not yet.

SHRI UMASHANKAR DIKSHIT: He has taken about fifteen minutes and the point that he made is clear beyond doubt. And, Sir, on that point you gave a very clear ruling that this question would be considered separately and then you called the Minister of State for Parliamentary Affairs to explain the position...

SHRI LAL K. ADVANI: No. He called me.

SHRI UMASHANKAR DIKSHIT: Sir, so far as this matter is concerned, it is a matter of parliamentary practice and you should not allow any new precedent to be created, the precedent of taking up any other matter, before the Question Hour, however important it may, be except the obituary reference. No other matter should be taken up. Sir, the question was raised and you have given the ruling and the House is bound to accept it.

SOME HON. MEMBERS: No.

श्री राजनारायण: श्रीमन्, मुझे श्री दीक्षित जी से सहानुभूति है। क्या इस तरह से सरकार चलती है...

(*Interruptions*)

श्री उमा शंकर दीक्षित: आपको संसदीय नियमों को स्वीकार करना चाहिए। इसके सिवाय दूसरा मार्ग नहीं है।

SHRI RAJNARAIN: He is the Minister without Portfolio...

(*Interruptions*)

SHRI S. P. GOSWAMI: Sir, he should not be allowed to speak now...

(*Interruptions*)

SHRI RABI RAY: Sir, please see who is interrupting.

श्री लाल आडवाणी: सभापति जी,....

(*Interruptions*)

श्री रबी राय: आप देखिए, उनको कौन इन्ट्रप्ट कर रहा है?

(*Some hon. Members stood up*)

श्री लाल आडवाणी: आप उनको बैठाइए। आपने मुझे अनुमति दी है।

(*Interruptions*)

MR. CHAIRMAN: Please sit down.

(*Interruptions*)

AN HON. MEMBER: Let the House function . . .

(*Interruptions*)

MR. CHAIRMAN: You are all elderly. Please resume your seat . . .

(*Interruptions*)

SHRI SUBRAMANIAM SWAMY: On a point of order . . .

(*Interruptions*)

MR. CHAIRMAN: Please resume your seat . . . (*Interruptions*) . . . Let me explain once again. What the hon. Member Shri Advani wanted to say I have understood completely ... (*Interruptions*)... I have understood him completely. Now, I have already told that I am not going to relax . .

(*Interruptions*)

SHRI RABI RAY: How can you give a ruling? We have not yet fully submitted our points . . . (*Interruptions*).

श्री लाल आडवाणी: श्री अहमद ने कहा, विरोध करूंगा। मैंने कहा, आपका अधिकार है। इसी प्रकार से जो समर्थन करना चाहते हैं उनको भी अधिकार है।

डा० जेड० ए० अहमद: लम्बा भाषण करने की जरूरत नहीं है। एक-दो मिनट में खत्म कर दीजिए।

(*Interruptions*)

MR. CHAIRMAN: Please sit down . . .

(*Interruptions*)

श्री गुणानन्द ठाकुर: आपकी रूलिंग के बाद भी यह हंगामा हो रहा है। यह क्वेश्चन आवर को इसी तरह से खत्म कर दे रहे है। आपकी रूलिंग हो चुकी है और आप क्वेश्चन आवर को शुरू कीजिए। आपका जो निर्णय हो चुका है उसके विपरीत अगर कोई करना चाहता है तो उसको बाहर कर दिया जाए। इसलिए सदन की कार्यवाही शुरू करने के लिए क्वेश्चन आवर चलने दीजिए। (*Interruptions*) बहुत सफाई हो चुकी है। लोग जान बूझ कर सदन की कार्यवाही में बाधा डालना चाहते हैं।

श्री महावीर त्यागी : हाऊस की डिगनिटी डिमाण्ड करती है कि चेयर की रूलिंग पर अमल किया जाए। आपकी रूलिंग हो चुकी थी उनके लिए, लेकिन उनकी बात अभी ख़त्म नहीं हुई। मेरी हाऊस से अपील यह है कि माननीय सदस्य की बात ख़त्म हो जाने दो उसके बाद शांति के साथ, चेयर जो हुक्म दे, उसके मुताबिक आगे कार्यवाही चलायी जाएगी।

श्री लाल आडवाणी : आई हैव्ह टु कंपलीट। सभापति जी, (*Interruptions*) वे आपको काऊ डाऊन करना चाहते हैं और मैं समझता हूं सत्ता के बल पर मेजारिटी के आधार पर यह नहीं चलेगा। आप हाऊस के चेयरमैन की रूलिंग नहीं मान रहे हैं तो किसकी रूलिंग मानेंगे। (*Interruptions*) मैं कंपलीट कर दूंगा।

(*Interruptions*)

DR. R. K. CHAKRABARTI : Sir on a point of order . . . (*Interruptions*). He has already stated : Question No. 1. The Minister should now reply to Question No 1 . . .

(*Interruptions*)

SHRI K. D. MALAVIYA : Sir, . . .

(*Interruptions*)

श्री लाल आडवाणी : श्रीमन्, 'मेरे प्रश्न' का क्या हुआ?

श्री रबी राय : अभी ख़त्म नही हुआ है।

कुछ माननीय सदस्य : जय प्रकाश नारायण जिंदाबाद, बिहार आंदोलन जिंदाबाद, जय प्रकाश आंदोलन जिंदाबाद, बिहार विधान सभा भंग हो, इन्दिरा गफूर सरकार इस्तीफा दे।

MR. CHAIRMAN : Let me say something. You can allow me to say something so that I can conduct the business.

SHRI BHUPESH GUPTA : This is Question Hour and not the 'Zindabad' hour.

MR. CHAIRMAN : Now the position is very clear. Shri Advani wanted to say something. He might not have said it in his own way. But I have understood him completely. (*Interruptions*) Please resume your seat. I am trying to explain the whole position. I have understood what Mr. Advani wanted to say.

SHRI LAL K. ADVANI: May I read out the rule ?

MR. CHAIRMAN : I know the rule. The Question Hour has to continue without any disturbance from any side. (*Interruptions*) Please hear me for a minute.

SHRI LAL K. ADVANI : Before you complete, I wanted to point out the procedural aspect. The procedure is very clear. I would not like you to do anything against the procedure. (*Interruptions*) You cannot shout me out. Sir, Rule 267 under which I have given notice, says :

> "Any member may, with the consent of the Chairman, move that any rule may be suspended in its application to a particular motion before the Council and if the motion is carried the rule in question shall be suspended for the time being."

(*Interruptions*)

SHRI BHUPESH GUPTA : Having failed to dissolve the Assembly, they want to dissolve the Question Hour.

(*Interruptions*)

SHRI LAL K. ADVANI : Let me complete, Sir. I would not yield. After giving notice of this motion, I came to meet you in the Chamber. You advised me not to press it. I said that I was willing to abide by your orders and I did not press for it. I requested you that if you felt, you could give me consent when it was raised in the House and in your discretion, you decided to give me consent. And you allowed me . . . (*Interruptions*) Sir, no matter of this nature can be raised without your consent.

MR. CHAIRMAN : I want to make it clear. I did not give my consent . . .

(*Interruptions*)

श्री राजनारायण : श्रीमन्, मैं व्यवस्था के सवाल पर खड़ा हुआ हूं । आपसे हमारी हाथ जोड़कर विनती है कि आप इस चेयर के सम्मान, इसकी महिमा और गरिमा को गिरने न दें। मुझे बहुत ही अफसोस के साथ कहना पड़ता है कि हमारे सेक्रेटरी-जनरल ने आपको गलत सलाह दी है । जब आपने आडवाणी जी से यह कहा कि . . .

MR. CHAIRMAN : No, no. Permission was given for mention. I have not given my consent. That is very clear . . .

(*Interruptions*)

SHRI LAL K. ADVANI : Sir, I even recall that even you stated, "If I give you the consent, if you raise the matter, Mr. Ahmad would have also to say." I also pointed out that this is an occasion, this is a matter in which all parties would be interested. And, therefore, once you have allowed me to say, it is a formal motion. And in this formal motion, I want to place my opinion briefly why I regard it is necessary for suspension of the Rules, suspension of the Question Hour, and this to be taken up as the first thing. In Bihar, there is no government whatsoever . . . (*Interruptions*). It is barricades, bayonets, bullets and lathis and nothing else...

(*Interruptions*)

वहां पर आप उसके आधार पर राज कर रहे हैं। मैं वहां पर हो आया हूं। इसीलिए मेरा यह कहना है। सदन चाहे तो मेरी बात को ठुकरा सकता है। I am in the hands of the House. It is the House that will decide. And, therefore, this matter should not be shut down and the Members should be allowed to express themselves either in my favour or against . .

(*Interruptions*)

SHRI OM MEHTA : Sir, on the last day of the last Session, we have discussed the Bihar situation. But . . . (*Interruptions*)

MR. CHAIRMAN : Listen to him.

SHRI OM MEHTA : And we do not want to shut down any discussion, Sir. And as most of the Members from both sides of the House want a discussion, the Government has no objection, Sir, in having a discussion tomorrow in the same way as it was discussed in the last session. It cannot be today.

SHRI RAJNARAIN : On a point of order . (*Interruptions*)

MR. CHAIRMAN : Tomorrow, we will take up this discussion at 12 O' Clock. Let us not waste our time. Let us start our Question Hour.

(*Interruptions*)

श्री राजनारायण : श्रीमन्, पाइंट आफ आर्डर सुन लीजिए। देखिये, मैं आपसे निवेदन कर रहा हूं। हमने आपको 9-11-74 को चिट्ठी लिखी है, चेयरमैन राज्य सभा । मान्यवर, 11 नवम्बर से राज्य सभा बैठ रही है। मैं चाहता हूं और आपसे निवेदन है कि आप निम्नांकित विषयों पर .

(*Interruptions*)

MR. CHAIRMAN : No, no Please sit down.

ORAL ANSWERES TO QUESTIONS

Diesel Oil for Maharashtra

*1. SHRI DEORAO PATIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) what are the details of the allocation of diesel oil to Maharashtra made during the last three months, month wise;

(b) what is the actual quantity of diesel oil supplied to the State during the same period ; and

(c) what is the allocation of crude oil for the months of October, and November, 1974 ?